

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.45
(IB)-237(PB)/2022

IN THE MATTER OF:

BSFC Distributors Private Limited Petitioner/Applicant
Vs.	
Pilot Mines & Minerals Private Limited Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr.Mohd Nazim Khan, PCS
For the Respondent	:	None appeared

ORDER

IA-1319/2024

Ld. Counsel Mr. Mohd Nazim Khan appeared on behalf of the Applicant.

Await the appearance of the Respondent.

At request, list the matter for a physical hearing **on 16.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)